

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2728
ANSWERED ON 22ND DECEMBER, 2022**

SCRAPPING OF GOVERNMENT VEHICLES

2728. SHRIMATI SUNITA DUGGAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has data of estimated number of Government vehicles that are likely to be scrapped after the vehicle scrappage policy is enforced in 2023 and if so, the details thereof;

(b) whether the Government has carried out any survey/study to examine the cost to exchequer for replacement of the said vehicles and if so, the details thereof; and

(c) whether the Government proposes to acquire the replacement vehicles that are electric as well and if so, the details thereof?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) and (b) Ministry of Road Transport and Highways, vide GSR 845(E) dated 24th November 2022, has issued a notification prohibiting renewal of registration of all Government-owned vehicles which are older than 15 years. The number of Government vehicles which are likely to be scrapped is approximately 1.28 lakh.

(c) The decision on this issue rests with various department of this government.
